HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 5785/2-1/2021
Dated: 21/12/2021

- N O T I C E -

The following is the position of Honourable Vacation Judges during the ensuing Christmas Vacation - 2021.

THE HONOURABLE SHRI JUSTICE NITIN W. SAMBRE
From 24/12/2021 To 28/12/2021

THE HONOURABLE SHRI JUSTICE ANIL L. PANSARE
From 29/12/2021 To 02/01/2022

The cases for Urgent orders will be taken up on the following dates by Their Lordships.

THE HON'BLE SHRI JUSTICE NITIN W. SAMBRE **Monday, 27th December, 2021**

THE HON'BLE SHRI JUSTICE ANIL L. PANSARE **Thursday, 30th December, 2021**

AT 11.00 a.m. To 01.00 p.m. in Chamber 'A'

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Name	Period
1) Shri Faiyaz Ahmad, C. S. to Hon'ble Shri Justice Nitin W. Sambre, 182, Civil Colony, Near Mohd. Ali D. Ed. College, Kalmna Road, Kamptee. Mobile No. 9404341406.	From 24/12/2021 to 28/12/2021
2) Shri Ravi G. Bondre, C. S. to Hon'ble Shri Justice Anil L. Pansare 142, Gurudev Nagar, New Nandanwan, Nagpur. Mobile No. 9422494427.	From 29/12/2021 to 02/01/2022

The addresses quoted above are for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Lordships directly, either personally or on Phone and the appointments with Their Lordships to attend Court business should be fixed only through the Vacation Court Sheristedar.**

The Advocates and parties appearing in person should ensure wearing proper face masks, social distancing, use of sanitizers at the entry/exit. They should ensure that, all the norms issued by the ministry of health regarding precautions pertaining to COVID-19 pandemic are duly followed. In any case, no rush will be allowed at any particular place in Court premises. Any further instructions will be issued later on.

Sd/-
Registrar
(Judicial)

21st December, 2021.

Endt. No. N- 5785/2-1/2021. Dated: 21/12/2021.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
   and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

Sd/-
Registrar
(Judicial)